

Mining and Machinery Corporation Ltd.

5758. **Shri K. Ramani;**
Shri Bhagaban Das;
Shri Jyotirmoy Basu;
Shri E. K. Nayanar;
Shri K. M. Abraham;
Shri Umanath;
Shri K. Anirudhan;

Will the Minister of **Industrial Development and Company Affairs** be pleased to state:

(a) whether the production programme of the Mining and Machinery Corporation Ltd. for the year 1967-68 has been finalised and if so, when;

(b) the names of the products for which the designing is not yet complete, the products for which planning of production preparation is not yet complete; and

(c) the steps Government propose to take to fulfil the production programmes for which the orders are already there?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) The production programme of the Mining & Allied Machinery Corporation Ltd. for the year 1967-68 was finalised in April 1967;

(b) designs for building structures for Bokaro Steel Plant involving about 3500 tonnes of equipment are awaiting approval of the customer. In addition to this designing for another 500 tonnes of equipment has also yet to be completed. The products for which planning of production preparations is not yet complete are belt and scraper chain conveyors, and scraper haulage installation, friction props with bars, Komatsu tractor, main axial fan, friction chokes and building structures;

(c) introduction of productivity scheme, standardisation of items to minimise tooling and other preparation work, and manufacture of standard items on stock orders are some of the measures taken to meet the situation-

Manufacture of Tractors

5759. **Shri George Fernandes;**
Shri Madhu Limaye;
Shri J. H. Patel;
Shri Sarjoo Pandey;

Will the Minister of **Industrial Development and Company Affairs** be pleased to state:

(a) the licensed capacity of the firms licensed to manufacture tractors for agricultural use;

(b) what was the actual production of these firms during 1965-66 and 1966-67;

(c) the number of tractors imported during 1965-66 and 1966-67;

(d) the prices of imported tractors and at what price they were made available to the farmer; and

(e) at what prices the indigenously manufactured tractors were sold to the farmers?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Five firms in the private sector are licensed for the manufacture of agricultural tractors for a total capacity of 30,000 Nos. per annum;

(b) The production of tractors by the licensed units during 1965-66 and 1966-67 was as under;

1965-66	..	5,714 Nos.
1966-67	..	8,818 Nos.

(c) and (d) A statement showing the position regarding the import of tractors through the State Trading Corporation during the years 1965-66 and 1966-67 is laid on the Table of the House. [Placed in Library. See No. LT-1053|67].

(e) The f.o.r. destination selling prices of indigenous tractors have been fixed as under:

(i) Eicher Tractors (26.5 HP)	Rs. 17,896
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(ii) International B-275 McCormick Tractors (35 HP)	Rs. 20,900
(iii) Massey Ferguson Tractors (35 HP)	Rs. 20,838
(iv) Escorts 34.5 HP	Rs. 19,500
28.0 HP	Rs. 15,032
(v) Hindustan 35.0 HP	Rs. 16,110
50.0 HP	Rs. 21,880

The above prices are inclusive of the prices of the following attachments/ accessories:

- (a) Hydraulic Lift.
- (b) Three point linkage.
- (c) Power Take Off.
- (d) Lighting equipment consisting of head, tail and plough light.
- (e) A set of tools.
- (f) Electric Horn.

**Assistant Inspectors of Works,
Western Railway**

5760. Shri George Fernandes:
Shri Madhu Limaye:
Shri J. H. Patel:

Will the Minister of Railways be pleased to state:

(a) the number of Assistant Inspectors of Works employed on the Western Railway who have been served with retrenchment notices;

(b) the reasons for these notices being served when it has always been maintained by the Ministry that there will be no retrenchment of existing personnel;

(c) whether Government propose to provide alternative jobs to those served with the retrenchment notices; and

(d) the justification for fresh recruitment proposed vide Employment Notice No. 3/67-68, published in the 'Bharat Jyoti' of Bombay of 18-6-1967?

The Minister of Railways (Shri C. M. Poomacha): (a) 54.

(b) and (c). The staff were recruited in connection with temporary Project Works and have been rendered surplus due to completion of Works and consequent shrinkage in the cadre of Survey and Construction Department due to surrender of workcharged posts. It has not been possible to absorb them in this category on other Railways. Steps were taken to screen the surplus staff with a view to giving them alternative appointments and 16 have been issued orders of posting as Clerks. A further screening of the remaining staff has been programmed in the third week of July and the concerned personnel have been advised.

(d) The Employment Notice has been issued for recruitment of staff in Traffic trainee categories, such as Traffic Signallers, Guards, Commercial Clerks, Ticket Collectors, and Trains Clerks, and not for Asstt. Inspectors of Works. In these categories, there are anticipated to be vacancies even after considering some of the surplus A.I.O.Ws.

**Violation of Imports and Exports
(Control) Act, 1947**

5761. Shri George Fernandes:
Shri Madhu Limaye:
Shri J. H. Patel:

Will the Minister of Commerce be pleased to refer to the reply given to Starred Question No. 719 on the 23rd June, 1967 and state:

(a) when the sanction for the launching of prosecution under Section 5 of the Imports and Exports (Control) Act, 1947 was accorded;

(b) who are the persons against whom prosecution is to be launched; and

(c) when is the prosecution expected to be launched?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) The sanction for launching the prosecution against the official